

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 380 of 2012-DB

(Arising out of OIA-CS/06/SURAT-II/2012 dated 20/01/2012 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Wintac Limited

16/2, Ovh Road, Basavabagudi,
Banglore,
Karnataka

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-ii

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat,
Gujarat - 395001

.....Respondent

APPEARANCE:

Shri S.J Vyas, Advocate appeared for the Appellant

Shri Rajesh K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (JUDICIAL), MR. RAJU**

DATE OF HEARING: 11.01.2023
DATE OF DECISION: 01.05.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 363 of 2012.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**